

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1136/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: MIS Healthcare Pvt.Ltd
V/s.
AGFA Healthcare India Pvt.Ltd..

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Adv. H.S.Kaozi (Adv. for Petitioner).	for withdrawal On the next date. seeking withdrawal.	
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2	Adv. O.P. Sami	Adv. O.P. Sami for Resubmission	
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Adjourned to 8th November 2017 by consent - 


ORDER

C.S.A. No. 1136/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. By consent adjourned to **08.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
13.10.2017

Sd/-

M.K. Shrawat
Member (Judicial)